

Registered Unemployed in Bihar

1187. Shri Bibhuti Mishra: Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons registered in the Employment Exchanges upto the 1st July, 1961 in Bihar;

(b) the number of unemployed graduates, intermediates and matriculates according to the census of 1961; and

(c) the number of science and medical graduates who are unemployed according to the census of 1961?

The Deputy Minister of Labour (Shri Abid Ali): (a) The number on the Live Register was 99,296.

(b) and (c). The information is not available.

Charges Against Embassy Officials in Bonn

1188. Shrimati Renu Chakravarty: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 459 on the 23rd February, 1961 and state:

(a) whether the departmental proceedings against a former charge d'affaires at Indian Embassy at Bonn have been completed;

(b) what are the charges against him;

(c) the findings of the departmental enquiry; and

(d) the action taken by Government?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The charges were connected with the purchase of a carpet for his official residence at his previous place of posting. He was charged in the main with misappropriation of a small amount of the sum sanctioned for the carpet, and gross negligence in dealing with government property.

(c) The departmental enquiry found the main charges established against him.

(d) After careful consideration of all the evidence produced, the Government concluded that the officer's *maia fides* had not been proved beyond doubt; though they found him guilty of carelessness in dealing with government property. They, therefore, exonerated him from the charge of wilful misappropriation of government funds or misconduct. And taking into account the punishment the officer had already undergone for his lapses in dealing with government property by the long period of suspense to which he was subjected, and the severe monetary loss he had suffered during the course of the enquiry of more than two years, they have allowed him to resume duty in the grade in which he was when he went on leave pending the enquiry. The officer's promotion has also been held up. It will only be decided on his service performance during the next year or two.

Herobhanga Scheme II

1189. Shrimati Renu Chakravarty: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 2160 on the 21st December, 1960 and state:

(a) whether Herobhanga Scheme II has been sanctioned and taken up for implementation; and

(b) if so, the progress in the matter?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b). The scheme is still under consideration.

Aluminium Factory near Koyana Project

1190. Shri Assar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any progress has been made towards the setting up of any

Aluminium Factory near Koyana Pro-
ject;

(b) whether any site has been selected; and

(c) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) The Indian Company which has been granted a licence under the Industries (Development and Regulation) Act, 1951, for the setting up of an aluminium smelter in the Koyna Region is still negotiating in connection with technical and financial collaboration for the scheme.

(b) and (c). According to the terms of the licence issued under the Industries (Development and Regulation) Act, 1951, the undertaking will be located at Pophli, near Chiplun in Ratnagiri District (Maharashtra).

Firms Registered with D.G.S. & D.

1191. { **Shri B. Das Gupta:**
Shri Aurobindo Ghosal:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of firms registered with the Directorate General of Supplies and Disposals which makes purchases for Central and State Governments in 1959-60;

(b) the number of applications received for registration and the number approved; and

(c) the number of foreign and Indian firms?

The Minister of State in the Ministry of Works, Housing and Supply (Dr. B. Gopala Reddi): (a) 1849 firms were registered during 1959-60.

(b) 2175 applications were received. 1849 firms were registered.

(c) (i) Number of applications received during 1959-60.
1221 foreign firms.
959 Indian firms.

(ii) Number of firms registered

during 1959-60.

1182 foreign firms

667 Indian firms.

Exports to Canada

1192. { **Shri B. Das Gupta:**
Shri Aurobindo Ghosal:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Indian goods enjoy preferential rates of duty in Canada; and

(b) if so, what steps have been taken to boost up exports to Canada?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir. Indian goods have been enjoying this preference for a very long period.

(b) Prospects of increasing our exports to Canada are constantly being explored. In particular, the following measures have been taken during the last year:—

(i) A delegation of the Engineering Export Promotion Council visited Canada.

(ii) A Trade Mission was opened in Vancouver, British Columbia, in order to take care of our commercial interests in that area.

Persons Registered at Employment Exchange, Agartala

1193. **Shri Dasaratha Deb:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of unemployed registered at Employment Exchange, Agartala, during the last 3 years;

(b) the number of candidates recruited by Tripura Territorial Council and Tripura Administration during this period through Employment Exchange;